

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 60 of 2014

Dated:20th November, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**West Bengal State Electricity Distribution Co. Ltd.,....Appellant(s)
Versus**

Central Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant (s) : Ms. Puja Priyadarshini

Counsel for the Respondent (s) : Mr. K.S. Dhingra for R-1
Mr. Anand K. Ganesan &
Ms. Swapna Seshadri for R-2

ORDER

The report which was called from the CEA has not been submitted till today. The Chairman, CEA is directed to look into the matter personally and ensure to send the report called before the next date of hearing positively. In case, it is not possible to send the said report, then Status report may be sent.

Post this matter for report of the CEA on **27th January, 2016.**

(T. Munikrishnaiah)
Technical Member
hcj/rkt

(Justice Surendra Kumar)
Judicial Member